

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IBPP)-03(PB)/2021

IN THE MATTER OF:

Loon Land Developers Ltd.

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Applicant/Petitioner

Order under Section 54C of (IBC) (Pre-Packaged).

Order delivered on 21.04.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P. Nagesh Sr. Adv. with Mr. Saurabh Kalia, Mr. Sidhartha Das, Mr. Gajanand Kirodiwal, Advs.

For the RP : Mr. Abhishek Anand, Mr. Nitesh Kumar, RP in Person.

ORDER

We posed a question to Mr. Nitesh Kumar, Resolution Professional as to whether he has visited the unit and found any plant and machinery for which the MSME certificate dated 07.09.2022 has been issued. He fairly stated that there is no plant and machinery and his statement is hereby taken on record.

In the light of his statement, Mr. Abhishek Anand Ld. Counsel for the RP seeks three days' time to show that the nature of the business qualifies as an MSME.

The copy of the order be issued to the Ministry of Micro, Small & Medium Enterprises (MSME), alongwith the copy of the Udyam Registration Certificate and statement of affairs as on 30.09.2021.

List the matter for physical hearing on 06.05.2022.

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)